<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 157 OF 2017

Dated: 2nd November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NTPC Ltd. Vs.		Appellant(s)
Uttar Pradesh Power Corporation Ltd. & AnrRespondent(s)		
Counsel for Appellant(s)	:	Mr. M.G.Ramachandran Mr. Shubham Arya
Counsel for Respondent(s)	:	Mr. Pradeep Misra Mr. Shashank Pandit for R.1

Ms. Anna Malhotra for R-2

<u>ORDER</u>

Learned counsel for the respondents state that Respondent Nos. 1 and 2 do not wish to file any reply.

Therefore, pleadings are treated to be complete. List the matter for hearing on <u>30.01.2018</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vg